

FORM A		
PUBLIC ANNOUNCEMENT		
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
FOR THE ATTENTION OF THE CREDITORS OF JEFFSON UNIVERSAL LOGISTICS PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Jeffson Universal Logistics Private Limited
2.	Date of incorporation of corporate debtor	21.03.2001
3.	Authority under which corporate debtor is incorporated / registered	ROC - Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102TN2001PTC046825
5.	Address of the registered office and principal office (if any) of corporate debtor	2/1b/3, North Block, Ganesh Nagar Palayamkottai Road West Tuticorin Tamil Nadu - 628003
6.	Insolvency commencement date in respect of corporate debtor	Order pronounced on 16.03.2023 (Copy of order received by email on 21.03.2023)
7.	Estimated date of closure of insolvency resolution process	180 days from the date of commencement of Corporate Insolvency Resolution Process (CIRP) i.e. 12.09.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Anil Kumar Khicha Reg. No.: IBBI/IPA-001/IP-P00422/2017-18/10745
9.	Address and e-mail of the interim resolution professional, as registered with the Board	No. 184, Poonamalle High Road, 6-FF, Golden Enclave, Kilpauk, Chennai, Tamil Nadu - 600010 knpchennai@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	No. 184, Poonamalle High Road, 6-FF, Golden Enclave, Kilpauk, Chennai, Tamil Nadu - 600010 cirpjeffson@gmail.com
11.	Last date for submission of claims	04-04-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: NA
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a **corporate insolvency resolution process** of the **Jeffson Universal Logistics Private Limited on 16.03.2023** (Copy of order received by email on **21.03.2023**)

The creditors of **Jeffson Universal Logistics Private Limited** are hereby called upon to submit their claims with proof on or before 04-04-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Anil Kumar Khicha
Interim Resolution Professional
In the matter of Jeffson Universal Logistics Private Limited
IBBI Regn No - IBBI/IPA-001/IP-P00422/2017-2018/10745

Place: Chennai
Date : 23.03.2023